

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

No. I/A(iii)(a)(1)06/2022/649

Date: 04/03/25

To:

Shri Sachin Sharma S/o Jagdish Sharma,
Resident of 61/221 Rajat Path, Mansarovar,
Jaipur-302020.

Sub.: Document Verification for recruitment to the post of Junior Personal Assistant in the establishment of Rajasthan High Court.

Apropos to above, you are informed that you have been provisionally qualified to be called for documents verification being in the reserve list in pursuant to the Advertisement No. RHCJ/Exam.Cell/JPA/2023/1464 dated 13.07.2023.

You are, therefore, directed to remain present for the Documents Verification as per following details:

1. Date of Documents Verification: **18.03.2025**
2. Reporting Time : **10:30 AM**
3. Venue : **Office of Registrar (Administration),
Rajasthan High Court,
Jodhpur (Rajasthan).**

You are further directed to bring the following original documents along with 01 attested/certified photocopy of each document with you for documents verification:-

- i. **Birth Certificate**:- Birth certificate or certificate of Secondary/Higher Secondary/Senior Secondary School with date of Birth issued by recognized Board of Education;
- ii. **Certificate of Educational Qualification**:- Certificates and Mark Sheets of Secondary, Hr. Sec./Sr. Sec. School issued by recognized Board of Education.
Degree & Mark Sheets of Graduation issued by recognized Board/University/Council or certificate/document of higher education, if any;
- iii. Marriage Registration Certificate/Affidavit in support of marital status;
- iv. Affidavit regarding number of children with date of birth thereof and declaration of not having more than one spouse living and not accepted dowry in marriage;



- v. **No objection certificate**:- Employees of Rajasthan State Government/Zila Parishad/PUCs/Corporations/Panchayat Samiti are required to furnish certificate of employment in substantive capacity and No Objection Certificate, issued by your department, for appearing in above said Examination, 2023;
- vi. **Certificates/affidavit regarding disqualifications for appointment (Wherever applicable)**:- The candidate is directed to submit document(s)/affidavit related to –
- Dismissal/ removal/ termination by previous employer, if any;
 - Conviction for any offence involving moral turpitude by the Court of Law, if any;
 - Conviction for any offence other than involving moral turpitude by the Court of Law, if any;
 - Acquittal for any offence involving moral turpitude or any other offence by the Court of Law, if any;
 - Any FIR ever been lodged against the candidate, if any;
 - Any criminal prosecution pending against the candidate, if any;
 - Any charge sheet for committing any offence has ever been filed against the candidate in the Court of Law;
 - Any negative Final Report concerning the candidate has ever been filed in the Court of Law, if any;
 - Debarring permanently or disqualifying from appearing in any examination, if any.
- vii. **Character Certificates**:-Three Character Certificates (one issued by the Principal Academic Officer of the University or College in which you have last educated, and two from responsible persons not related to your University, College or School, issued not more than six months prior to the date of the online application form);
- viii. **Proof of identity**:- One of the recognized photo ID proof (Aadhar Card/Unique ID)/Voter ID/PAN Card/Driving Licence/Passport);
- ix. **Certificate of Bonafide Resident of Rajasthan**:- The candidates seeking reservation in any category are directed to furnish certificate of Bonafide Resident of Rajasthan;
- x. **Photographs**:-Two recent Passport size colored Photographs;
- xi. You are also required to submit duly filled up evidentiary letter (enclosed with this notice) at time of document verification;



NOTES:-

1. In absence of required original documents, your candidature shall be rejected.
2. No request for any change in the date, time and venue for the document verification shall be entertained. In case, you fail to appear for the document verification as per the above schedule, your candidature for the recruitment shall be rejected.
3. No TA/DA or any other allowance shall be admissible for the journey undertaken and no attendance certificate shall be issued for attending the document verification.

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REGISTRAR (ADMINISTRATION)